

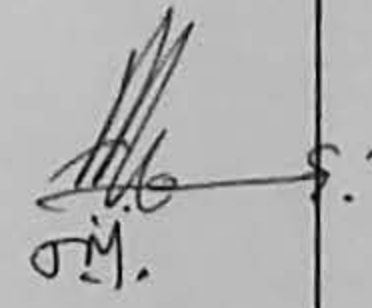
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 557 OF 2003

Applicant/s Prakash Babu Respds. V.O.T & others

Advocate for Applicant/s Sh R.K. Nigam Advocate for Respondent/s Sh K. P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 17
	06/01/2010 Hon. Mr. Ashok S. Karamadi, J.M. Hon. Mr. D.C. Lakha, A.M. Sh R.K. Nigam for the Applicant. Sh K. P. Singh for the Respondents. Learned counsel for the Applicant seeks permission to withdraw the O.A. having regard to the fact that the Respondents have subsequently conducted a Trade Test and the results were also declared by the order dated 25/07/2003. In view of that, he submits that he may be permitted to withdraw this O.A. and if the applicant has any grievance, he will approach the Respondents department with appropriate representation for consideration of his grievance. In view of above, O.A. is dismissed as withdrawn.  A.M.  J.M. (W)	